

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 57/(MAH)/2014
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Shri Jackie Kakubhai Shroff
V/s.
M/s. Atlas Equifin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	ADV. MARI ADVOCATE RANU CHITNIS 1/b ADV. MANGESH BHENDE	{ ADV. FOR PETITIONER	
2	Adv. Aamir Ali Sheikh 11b I.V. Merchant & Co	{ Adv. for the Respondents. 1 & 2	
3.	Varshaw P. Bajpai i/b. Pramod Bajpai Bajpai & Asso.	{ Adv for Respondent 3 to 8.	

Order

TCP No. 57/397-398/NCLT/MB/MAH/2014

At request of the parties, time for compliance is hereby extended up to 18.4.2017.

List this matter for hearing on 18.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)